- (c) if so, what are the details of the Joss incurred by the Railways as a result of these incidents; and
- (d) whether any arrest? have been made in this connection and if so, what are the details thereof.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to d) The information is being collected and .will be laid on the Table of the Rajya Sabha.

Shortage of Nutan Kerosene Stoves

- 376. SHRI SANAT KUMAR RAHA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is fact that there is a shortage of Nutan 'Kerosene Stoves at the distribution Centres; and
 - (b) if so, what are the reasons thereof?

THE MINISTER OF PETROLEUM, .CHEMICALS AND FERTILIZERS (SHRI H. N BAHUGUNA); (a) Yes, .Sir

,6b) Production of Nutan Stoves has not been at its rated capacity mainly due to shortage of steel sheets of the required quality and gauge. With improved availability of these materials now, the production of Nutan Stoves is expected to increase.

Increase in Coal Consumption in the Railways

- 377. SHRI KALYAN ROY: Will the Minister of RAILWAYS be pleas ed to state:
- (a) whether the consumption of coal by the Railways has been in-creasing since the rise in the price of diesel;
- (b) what is the quantity of coal purchased, by the Railways during

- 1974, 1975, 1976 and so far during 1977, zone-wise;
- (c) what is the amount paid to the Coal India Ltd. and its subsidiaries during 1974, 1975, 1976 and 1977 for the coal purchased by the Railways;
- (d) what are the details of the awount outstanding to the Coal India Ltd.;
- (e) what are the reasons for nonpayment of this amount to the public sector coal companies:
- (f) whether some deduction has been made by the Railways from its payment bills; and
 - (g) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (g) The information is being collected and will be placed on the Table of the Sabha.

PAPERS LAID ON THE TABLE

Report and Accounts for the Tear ended 31st August, 1976 of Cochin Refineries Limited Ambalammgal (Ernakulam Distt.) and Related papers

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): Sir, I beg to lay on the

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act. 1956:—
 - (i) Fourteenth Annual Report and Accounts of Cochin Refineries Limited, Ambalamugal (Ernakulam Distt.) for the year ended 3lst August, 1976, together with the Auditors" Report on the Accounts and the comment,, of the Comptroller and Auditor General of India thereon.